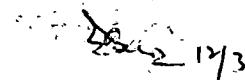


Date	Office Report	OA - 150/90	Orders
		12.3.1990	<p>Present: Shri M.R. Bhardwaj, for the applicant, Mrs. R.K. Chopra, for the respondents.</p> <p>The Ld. Counsel for the respondents filed counter today in the Court, which is accepted and be placed on record. A copy of the same be also handed over the Ld. Counsel for the applicant who wants two weeks time for filing rejoinder, which is allowed. List before the Bench on 26.3.1990. At this stage the Ld. Counsel for the applicant sought permission to withdraw the present application, with the permission to file fresh petition, if so advised. The Ld. Counsel for the respondents has no objection.</p> <p>In view of the same, the OA 150/90 is allowed to be withdrawn, with the liberty to file a fresh one, if necessary, and the same is dismissed as withdrawn.</p> <p style="text-align: right;">26/3/90  (I.K. Rasgotra) Member (A)</p> <p style="text-align: right;">26/3/90  (T.S. Oberoi) Member (J)</p>